

**DETAILS OF FOREIGN VISITS AND ONLINE MEETINGS ATTENDED BY THE HON'BLE MINISTER OF LAW & JUSTICE  
AND OFFICERS OF DEPARTMENT OF LEGAL AFFAIRS w.e.f 01.01.2021 to 31.12.2025.**

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S. No.	Name	Designation	Country	Period	Purpose of Visit
1.	Shri Arjun Ram Meghwal	Hon'ble Minister of State for Law & Justice (Independent Charge)	London, UK	5th June, 2023	To attend the Conference on "Arbitrating Indo-UK Commercial Disputes – 2nd Edition" and to deliver a keynote address on the topic of the Conference.
			London, UK	30th to 2nd October, 2024	To attend the opening of Legal Year, Bilateral talk between Minister to Minister and to discuss various issue of Legal Fraternity and meeting of India-UK Legal Service Committee scheduled to be held from 30th September to 02nd October, 2024 in London, United Kingdom.
			Riyadh, Saudi Arabia	23 <sup>rd</sup> February, 2025	For delivering speech and for participating as a Speaker at the Riyadh International Disputes Week 2025 on 23rd and 25th February, 2025 at Riyadh, Saudi Arabia respectively.
			Bahrain	29 <sup>th</sup> May, 2025	to attend the conference on cooperation International Commercial Dispute Resolution Mechanisms, International Centre for Settlement of Investment Disputes and India International Arbitration Centre.
			London	5 <sup>th</sup> June, 2025	To attend the conference on Arbitrating Indo-UK commercial disputes on 5 <sup>th</sup> June, 2025
			Singapore	27 <sup>th</sup> to 29 <sup>th</sup> August, 2025	To participate in the event organized by India International Arbitration Centre (IIAC) on 28.08.2025 and to attend the Joint Consultative Committee meeting to be held on 29.08.2025.
			Madrid, Kingdom of Spain	12-14 November, 2025	To attend the Justice leader Dialogue, part of the 10th OECD Global Roundtable on Equal Access to Justice, on 12-14 November, 2025 in Madrid, Kingdom of Spain
2.	Sh. Rajiv Kumar Verma	Private Secretary	London, UK	5th June, 2023	To attend the Conference on "Arbitrating Indo-UK Commercial Disputes – 2nd Edition" and to deliver a keynote address on the topic of the Conference.
			London, UK	30th to 2nd October, 2024	To attend the opening of Legal Year, Bilateral talk between Minister to Minister and to discuss various issue of Legal Fraternity and meeting of India-UK Legal Service Committee scheduled to be held from 30th September to 02nd October, 2024 in London, United Kingdom.
			London	5 <sup>th</sup> June, 2025	To attend the conference on Arbitrating Indo-UK commercial disputes on 5 <sup>th</sup> June, 2025
			Riyadh, Saudi Arabia	23 <sup>rd</sup> February, 2025	For delivering speech and for participating as a Speaker at the Riyadh International Disputes Week 2025 on 23rd and 25th February, 2025 at Riyadh, Saudi Arabia respectively.
3.	Sh. Anshu Bhardwaj	Addl. PS to HoMS(IC)L&J	Bahrain	29 <sup>th</sup> May, 2025	to attend the conference on cooperation International Commercial Dispute Resolution Mechanisms, International Centre for Settlement of Investment Disputes and India International Arbitration Centre.

4.	Sh. RK Mishra	APS to HoMS(IC)L&J	Singapore	27 <sup>th</sup> to 29 <sup>th</sup> August, 2025	To participate in the event organized by India International Arbitration Centre (IIAC) on 28.08.2025 and to attend the Joint Consultative Committee meeting to be held on 29.08.2025.
5.	Shri Kiren Rijju	Then Hon'ble Minister of Law & Justice	Mongolia	13 <sup>th</sup> to 15 <sup>th</sup> June, 2022	For Exposition of Lord Buddha Relics at Gandantegchenlin Monastery in Mongolia from 13 <sup>th</sup> to 15 <sup>th</sup> June, 2022.
			London, UK	4 <sup>th</sup> to 5 <sup>th</sup> July, 2022	To attend the Conference on "Arbitrating Indo-UK Commercial Disputes" and to deliver a special address on the topic of the Conference from 4 <sup>th</sup> to 5 <sup>th</sup> July, 2022.
			Through Videoconferencing	9 <sup>th</sup> December, 2022	To attend the 9 <sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States.
6.	Shri Sachin Vasant Shinde	Then Private Secretary to Hon'ble Minister	London, UK	4 <sup>th</sup> to 5 <sup>th</sup> July, 2022	To attend the Conference on "Arbitrating Indo-UK Commercial Disputes" from 4 <sup>th</sup> to 5 <sup>th</sup> July, 2022.
7.	Shri Dejr, Zirdo	Then Assistant Private Secretary to Hon'ble Minister	Mongolia	13 <sup>th</sup> to 15 <sup>th</sup> June, 2022	For Exposition of Lord Buddha Relics at Gandantegchenlin Monastery in Mongolia from 13 <sup>th</sup> to 15 <sup>th</sup> June, 2022.
8.	Shri Mukesh Kumar	Assistant Private Secretary to Hon'ble MoS (IC)L&J	Madrid, Kingdom of Spain	12-14 November, 2025	To attend the Justice leader Dialogue, part of the 10th OECD Global Roundtable on Equal Access to Justice, on 12-14 November, 2025 in Madrid, Kingdom of Spain
9.	Shri R. Venkataramani	Ld. Attorney General for India	Manikganj, Bangladesh	27 <sup>th</sup> -28 <sup>th</sup> October, 2023	To grace the Valedictory Ceremony of 22 <sup>nd</sup> Human Rights Summer School (HRSS) as Chief Guest and to meet with Hon'ble Chief Justice of Bangladesh, the Attorney General and Solicitor General of Bangladesh.
			Abu Dhabi, UAE and Warsaw, Poland	28 <sup>th</sup> to 29 <sup>th</sup> May, 2024 and 31 <sup>st</sup> May to 3 <sup>rd</sup> June, 2024	To attend the following meetings:-  (i) Inaugural Session of the Legal & Business Conference as a "Guest of Honour", on behalf of the Indian Chamber of Commerce (ICC) and to deliver / address the session on 29 <sup>th</sup> May, 2024 at Dubai, which be preceded by a visit of the ICC Indian Delegation to the inaugurated BAPS Hindu Mandir at Abu Dhabi on 28 <sup>th</sup> May, 2024.  (ii) 8th GC Manthan & India International Legal Conclave 2024, scheduled to be held from 31 <sup>st</sup> May to 3 <sup>rd</sup> June, 2024 at Renaissance, Warsaw, Poland, as "Special Guest".
			Geneva, Switzerland	13 <sup>th</sup> to 16 <sup>th</sup> July, 2024	To attend the 4th Periodic review of the International Covenant on Civil and Political Rights (ICCPR).

			Singapore	25 <sup>th</sup> to 26 <sup>th</sup> July, 2024	To attend the Inaugural Forum of Chief Legal Advisors and the Commemorative Event of the 125 <sup>th</sup> Anniversary of the Permanent Court of Arbitration.
			Cyprus	7 <sup>th</sup> & 8 <sup>th</sup> October, 2024	To attend the Commonwealth Legal Education Association, CLEA – International Conference on 7 <sup>th</sup> & 8 <sup>th</sup> October, 2024 at the University of Central Lancashire, Republic of Cyprus (UCLan Cyprus).
			Rio de Janeiro, Brazil	21 <sup>st</sup> -22 <sup>nd</sup> October, 2024	To attend the First Summit of the Heads of Prosecution Services – PG20, scheduled to be held on 21 <sup>st</sup> -22 <sup>nd</sup> October, 2024, at Rio de Janeiro, Brazil.
10.	Sh. Tushar Rameshchandra Mehta	Ld. Solicitor General	Through Videoconferencing	23 <sup>rd</sup> September, 2022	To attend the 20 <sup>th</sup> Meeting of Prosecutors General of Shanghai Cooperation Organisation (SCO) Member States.
			Geneva, Switzerland	8 <sup>th</sup> to 11 <sup>th</sup> November, 2022	To attend the Forth Cycle of the Universal Periodic Review of India, 2022.
			Geneva, Switzerland	13 <sup>th</sup> to 16 <sup>th</sup> July, 2024	To attend the 4 <sup>th</sup> Periodic review of the International Covenant on Civil and Political Rights (ICCPR).
11.	Dr. Rajiv Mani	Secretary	Through Videoconferencing	18 <sup>th</sup> February, 2021	To attend the Commonwealth High-Level Meeting for Law Ministers on the Legal Impact of COVID-19, virtually.
			Through Videoconferencing	6 <sup>th</sup> August, 2021	To attend the 8 <sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, virtually.
			Through Videoconferencing	9 <sup>th</sup> -12 <sup>th</sup> and 15 <sup>th</sup> -16 <sup>th</sup> November, 2021	13 <sup>th</sup> Leaders in Governance Programme organized by Civil Service College (CSC) of Singapore.
			Through Videoconferencing	15 <sup>th</sup> to 19 <sup>th</sup> November, 2021	To attend the 41 <sup>st</sup> Session of United Nation Commission on International Trade Law (UNCITRAL) Working Group III on Investor State Dispute Settlement (ISDS) Reform, virtually.
			Through Videoconferencing	24 <sup>th</sup> to 26 <sup>th</sup> November, 2021	Virtual International Conference on Cyberlaw, Cybercrime and Cybersecurity.
			Singapore	22 <sup>nd</sup> to 26 <sup>th</sup> August, 2022	To attend the 13 <sup>th</sup> LGP Programme scheduled to be held from 22 <sup>nd</sup> to 26 <sup>th</sup> August, 2022.
			Through Videoconferencing	18 <sup>th</sup> July, 2024	To attend the 4 <sup>th</sup> Meeting of the Task Force on the promotion of International Arbitration in the Commonwealth.
			London, UK	30 <sup>th</sup> to 2 <sup>nd</sup> October, 2024	To attend the opening of Legal Year, Bilateral talk between Minister to Minister and to discuss various issue of Legal Fraternity and meeting of India-UK Legal Service Committee scheduled to be held from 30 <sup>th</sup> September to 02 <sup>nd</sup> October, 2024 in London, United Kingdom.
12.	Sh. K.M. Nataraj	Ld. Additional Solicitor General	Geneva, Switzerland	8 <sup>th</sup> to 11 <sup>th</sup> November, 2022	To attend the Forth Cycle of the Universal Periodic Review of India, 2022.
			St. Petersburg, Russia	18 <sup>th</sup> to 19 <sup>th</sup> June 2024	To attend the 6 <sup>th</sup> Meeting of BRICS Heads of Prosecution Services, 2024.
13.	Ms. Aishwarya Bhati	Ld. Additional Solicitor General	Geneva, Switzerland	13 <sup>th</sup> to 16 <sup>th</sup> July, 2024	To attend the 4 <sup>th</sup> Periodic review of the International Covenant on Civil and Political Rights (ICCPR).

14.	Sh. Rajveer Singh Verma	Additional Secretary	Through Videoconferencing	6 <sup>th</sup> August, 2021	To attend the 8 <sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, virtually.
			Through Videoconferencing	20 <sup>th</sup> to 21 <sup>st</sup> June, 2022	To attend the First Experts Group meeting on preparation of 9 <sup>th</sup> Justice Ministers Meeting of Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	19 <sup>th</sup> to 20 <sup>th</sup> July, 2022	To attend the Second Experts Group meeting on preparation of 9 <sup>th</sup> Justice Ministers Meeting of Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	7 <sup>th</sup> & 9 <sup>th</sup> December, 2022	To attend the third Experts Group meeting on preparation of 9 <sup>th</sup> Justice Ministers Meeting of Shanghai Cooperation Organisation (SCO) Member States and 9 <sup>th</sup> Justice Minister Meeting from 7 <sup>th</sup> to 9 <sup>th</sup> December, 2022.
			Through Videoconferencing	8 <sup>th</sup> to 9 <sup>th</sup> June, 2023	To attend the 1st Experts Preparatory meeting for preparation of the 10th meeting of Ministers of Justice of SCO Member States.
			Through Videoconferencing	2 <sup>nd</sup> to 3 <sup>rd</sup> September, 2023	To attend the 2nd Experts Preparatory meeting for preparation of the 10th meeting of Ministers of Justice of SCO Member States.
			Through Videoconferencing	5 <sup>th</sup> September, 2023	To attend the 10th Meeting of Ministers of Justice of SCO Member States.
			Through Videoconferencing	3 <sup>rd</sup> November, 2023	To attend the Experts meeting to discuss the draft Protocol of the 21st Meeting of Prosecutors General of the SCO member states.
			Through Videoconferencing	8 <sup>th</sup> November, 2023	To attend the 21st Prosecutors General meeting of Shanghai Cooperation Organization (SCO) Member States.
			Through Videoconferencing	20 <sup>th</sup> February, 2024	To attend the 1st Expert Meeting for preparation of the 11th Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, held on 20th February, 2024.
			St. Petersburg, Russia	21 <sup>st</sup> May, 2024	To attend a meeting to discuss draft Protocol of the meeting of 22nd Prosecutors General of the Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	4 <sup>th</sup> & 6 <sup>th</sup> June, 2024	To attend the 11th Meeting of Ministers of Justice of SCO Member States held on 6th June, 2024 preceded by Expert Meeting held on 4th June, 2024.
Bishkek, Kyrgyzstan	24 <sup>th</sup> to 27 <sup>th</sup> July, 2024	To attend the 22nd Meeting of Prosecutors General of the Shanghai Cooperation Organisation (SCO) Member States.			

15.	Dr. Anju Rathi Rana	Secretary	Through Videoconferencing	6 <sup>th</sup> August, 2021	To attend the 8 <sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, virtually.
			Through Videoconferencing	29 <sup>th</sup> October, 2021	To attend the 19 <sup>th</sup> Meeting of the Prosecutor General of the Shanghai Cooperation Organization (SCO), virtually.
			Through Videoconferencing	14 <sup>th</sup> April, 2022	To attend the round table organised by the Prosecutors General Office of the Russian Federation.
			Through Videoconferencing	8 <sup>th</sup> September, 2022	To attend the First Experts Group meeting on preparation of 20 <sup>th</sup> Prosecutors General Meeting of Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	13 <sup>th</sup> September, 2022	To attend the Second Experts Group meeting on preparation of 20 <sup>th</sup> Prosecutors General Meeting of Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	23 <sup>rd</sup> September, 2022	To attend the 20 <sup>th</sup> Meeting of Prosecutors General of Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	21 <sup>st</sup> June, 2023	To attend the Expert Meeting on Countering Terrorist and Extremist Threats.
			Mahe, Seychelles	25 <sup>th</sup> to 29 <sup>th</sup> September, 2023	To attend the UNODC's Indian Ocean Forum on Maritime Crime – Prosecutors' Network Forum, from 25 <sup>th</sup> to 29 <sup>th</sup> September, 2023 in Mahe, Seychelles.
			Through Videoconferencing	10 <sup>th</sup> - 12 <sup>th</sup> October, 2023	To attend the BRICS Round table on Gender and Corruption, from 10 <sup>th</sup> to 12 <sup>th</sup> October, 2023.
			Colombo, Sri Lanka	27 <sup>th</sup> to 30 <sup>th</sup> August, 2024	To attend the Regional Round Table and Systems Analysis Exercise on Mapping Drug Trafficking Networks in the East Indian Ocean, from 27 <sup>th</sup> to 30 <sup>th</sup> August, 2024.
London	5 <sup>th</sup> June, 2025	To attend the conference on Arbitrating Indo-UK commercial disputes on 5 <sup>th</sup> June, 2025			
Madrid, Kingdom of Spain	12-14 November, 2025	To attend the Justice leader Dialogue, part of the 10th OECD Global Roundtable on Equal Access to Justice, on 12-14 November, 2025 in Madrid, Kingdom of Spain			
16.	Ms. Sunita Anand	Additional Secretary	New York, USA	12 <sup>th</sup> to 16 <sup>th</sup> February, 2024	To attend the 79 <sup>th</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL).

17.	Sh. M. Khandelwal	Then Senior Govt. Advocate	Through Videoconferencing	6 <sup>th</sup> August, 2021	To attend the 8 <sup>th</sup> Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, virtually.
			Through Videoconferencing	7 <sup>th</sup> -8 <sup>th</sup> September, 2021	To attend the United Nations Commission on International Trade Law (UNCITRAL) Academy Workshops 2021, virtually.
			Through Videoconferencing	29 <sup>th</sup> October, 2021	To attend the 19 <sup>th</sup> Meeting of the Prosecutor General of the Shanghai Cooperation Organization (SCO), virtually.
			Through Videoconferencing	15 <sup>th</sup> to 19 <sup>th</sup> November, 2021	To attend the 41 <sup>st</sup> Session of United Nation Commission on International Trade Law (UNCITRAL) Working Group III on Investor State Dispute Settlement (ISDS) Reform, virtually.
			Through Videoconferencing	20 <sup>th</sup> to 21 <sup>st</sup> June, 2022	To attend the First Experts Group meeting on preparation of 9 <sup>th</sup> Justice Ministers Meeting of Shanghai Cooperation Organisation (SCO) Member States.
			Through Videoconferencing	19 <sup>th</sup> to 20 <sup>th</sup> July, 2022	To attend the Second Experts Group meeting on preparation of 9 <sup>th</sup> Justice Ministers Meeting of Shanghai Cooperation Organisation (SCO) Member States.
18.	Sh. Dhruva Kumar Singh	Chief Controller of Accounts	Through Videoconferencing	8 <sup>th</sup> to 9 <sup>th</sup> June, 2023	1 <sup>st</sup> Experts Preparatory meeting for preparation of the 10 <sup>th</sup> meeting of Ministers of Justice of SCO Member States.
			Through Videoconferencing	2 <sup>nd</sup> to 3 <sup>rd</sup> September, 2023.	To attend the 2 <sup>nd</sup> Experts Preparatory meeting for preparation of the 10 <sup>th</sup> meeting of Ministers of Justice of SCO Member States.
			Through Videoconferencing	5 <sup>th</sup> September, 2023	To attend the 10 <sup>th</sup> Meeting of Ministers of Justice of SCO Member States.
			Through Videoconferencing	20 <sup>th</sup> February, 2024	To attend the 1st Expert Meeting for preparation of the 11th Meeting of Ministers of Justice of Shanghai Cooperation Organisation (SCO) Member States, held on 20th February, 2024.
			Through Videoconferencing	4 <sup>th</sup> & 6 <sup>th</sup> June, 2024	To attend the 11th Meeting of Ministers of Justice of SCO Member States held on 6th June, 2024 preceded by Expert Meeting held on 4th June, 2024.
			London, UK	30 <sup>th</sup> to 2 <sup>nd</sup> October, 2024	To attend the opening of Legal Year, Bilateral talk between Minister to Minister and to discuss various issue of Legal Fraternity and meeting of India-UK Legal Service Committee scheduled to be held from 30th September to 02nd October, 2024 in London, United Kingdom.
19.	Sh. Vijay Kumar Sharma	Joint Secretary & Legal Adviser	Balaclava, Mauritius	22 <sup>nd</sup> to 25 <sup>th</sup> November, 2022	To attend the Senior Officials & Commonwealth Law Ministers' Meeting (CLMM), 2022.
			Singapore	16 <sup>th</sup> to 20 <sup>th</sup> January, 2023	To attend the Korea Western Power Company Ltd.(KOWEPO) Arbitration Case hearing.
20.	Sh. Ashutosh Mishra	Joint Secretary & Legal Adviser	Nosy Bay, Madagascar	12 <sup>th</sup> to 16 <sup>th</sup> August, 2024	To attend the UNODC's Indian Ocean Forum on Maritime Crime – Prosecutors' Network Forum.

21.	Sh. Ajay Kumar Arora	Joint Secretary	Vienna, Austria	30th to 4th October, 2024	80th Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL).
			Tokyo, Japan	18th to 19th February 2025	To attend the ADBI Policy Dialogue on Alternative Dispute Resolution: Disseminating International Mediation in Asia and the Pacific Region.
22.	Sh. Sher Singh Dagar	Joint Secretary & Legal Adviser	Vienna, Austria	12 <sup>th</sup> to 13 <sup>th</sup> June, 2025	For Training for focal points and governmental experts for the second review cycle
23.	Dr. R.J.R. Kasibhatla	Joint Secretary & Legal Adviser	Through Videoconferencing	5 <sup>th</sup> to 6 <sup>th</sup> May, 2021	To attend the 40 <sup>th</sup> Session of United Nation Commission on International Trade Law (UNCITRAL) Working Group III on Investor State Dispute Settlement (ISDS) Reform, virtually.
			Through Videoconferencing	29 <sup>th</sup> October, 2021	To attend the 19 <sup>th</sup> Meeting of the Prosecutor General of the Shanghai Cooperation Organization (SCO), virtually.
			Through Videoconferencing	5 <sup>th</sup> to 16 <sup>th</sup> September, 2022	To attend the 43 <sup>rd</sup> Session of United Nation Commission on International Trade Law (UNCITRAL) Working Group III on Investor State Dispute Settlement (ISDS) Reform, virtually.
			Through Videoconferencing	10 <sup>th</sup> to 14 <sup>th</sup> October, 2022	To attend the 76 <sup>th</sup> Session of Working Group II (Dispute Settlement) of the United Nation Commission on International Trade Law (UNCITRAL).
			Seoul, South Korea	3 <sup>rd</sup> -4 <sup>th</sup> November, 2022	To attend the 9 <sup>th</sup> Round Negotiations with Korea for upgradation of India-Korea Comprehensive Economic Partnership Agreement (CEPA) scheduled to be held at Seoul, South Korea.
			London, UK	14 <sup>th</sup> to 25 <sup>th</sup> November, 2022	To attend the International Arbitration between GPIX LLC vs The Republic of India - Main Evidentiary hearing.
			Singapore	16 <sup>th</sup> to 20 <sup>th</sup> January, 2023	To attend the Korea Western Power Company Ltd.(KOWEPO) Arbitration Case hearing.
			Paris, France	27 <sup>th</sup> Feb - 1 <sup>st</sup> March, 2023	To attend the meeting of the Task Force on Digital Economy.
			Brussels, Belgium	20 <sup>th</sup> to 24 <sup>th</sup> March, 2023	To attend the 4th round of India-EU Investment Protection Agreement (IPA).
			Paris, France	7 <sup>th</sup> to 9 <sup>th</sup> June, 2023	To attend the Multi-Lateral Convention (MLC) negotiations (meeting of Task Force on Digital Economy).
			London, UK	12 <sup>th</sup> to 17 <sup>th</sup> October, 2023	14th Round of Negotiations of India-UK Bilateral Investment Treaty (BIT) in London scheduled from 12 <sup>th</sup> to 17 <sup>th</sup> October, 2023 - reg.
			Through Videoconferencing	6 <sup>th</sup> March, 2024	To attend the BRICS International Investment Arbitration Center.
			Through Videoconferencing	11th to 26th March, 2024	To attend the PCA Case No. 2021-38 – 1. Maxis Communications Berhad 2. Global Communication Services Holdings Limited v. Republic of India.
London, UK	13 <sup>th</sup> to 14 <sup>th</sup> May, 2024	To attend the meeting for discussing Rakia International arbitration matter with the counsels.			
Doha, Qatar	31 <sup>st</sup> July to 1 <sup>st</sup> August, 2024	To attend the India-Qatar BIT Negotiations, scheduled to be held from 31st July to 1st August, 2024 at Doha, Qatar.			

			London, UK	14th to 16th October, 2024	To attend the final hearing in the S.67 application filed by RAKIA to challenge the Award of the Arbitration Tribunal from 14th to 16th October, 2024.
			Doha, Qatar	21 <sup>st</sup> to 22 <sup>nd</sup> January, 2025.	To attend the next round of India-Qatar BIT Negotiations
24.	Sh. Niraj Kumar	Joint Secretary & Legal Adviser	Nosy Bay, Madagascar	12 <sup>th</sup> to 16 <sup>th</sup> August, 2024	To attend the UNODC's Indian Ocean Forum on Maritime Crime – Prosecutors' Network Forum.
			Vienna, Austria	13 <sup>th</sup> to 17 <sup>th</sup> October, 2025	To attend 82 <sup>nd</sup> session of working Group II Disputes Settlement of the UNCITRAL.
25.	Sh. Sohan Kumar Sharma	Joint Secretary & Legal Adviser	Male, Maldives	1 <sup>st</sup> to 2 <sup>nd</sup> December, 2021	To participate in 3rd High level meeting on launching the Regional Network of PVE Practitioners of South Asia (SAN-PVE).
			Mahe, Seychelles	25 <sup>th</sup> to 29 <sup>th</sup> September, 2023	To attend the UNODC's Indian Ocean Forum on Maritime Crime – Prosecutors' Network Forum, from 25 <sup>th</sup> to 29 <sup>th</sup> September, 2023 in Mahe, Seychelles.
			Minsk, Belarus	13th and 14th November 2024	To attend the Joint EAG and the CIS CCPG Forum, scheduled to be held on 13th and 14th November 2024 in Minsk, Belarus.
26.	Sh. Japan Babu	Joint Secretary & Legal Adviser	Through Videoconferencing	9 <sup>th</sup> February, 2022	42 <sup>nd</sup> Session of United Nation Commission on International Trade Law (UNCITRAL) Working Group III on Investor State Dispute Settlement (ISDS) Reform, virtually on 9 <sup>th</sup> February, 2022.
			New York, USA	29 <sup>th</sup> March to 1 <sup>st</sup> April, 2022	To attend the 75 <sup>th</sup> session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) in New York, USA from 29 <sup>th</sup> March to 1 <sup>st</sup> April, 2022.
27.	Sh. Praveen Srivastava	Joint Secretary & Legal Adviser	Colombo, Sri Lanka	27 <sup>th</sup> to 30 <sup>th</sup> August, 2024	To attend the Regional Round Table and Systems Analysis Exercise on Mapping Drug Trafficking Networks in the East Indian Ocean, from 27 <sup>th</sup> to 30 <sup>th</sup> August, 2024.
28.	Sh. Avnit Singh Arora	Director	New York, USA	6 <sup>th</sup> to 10 <sup>th</sup> February, 2023	To attend the 77 <sup>th</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) scheduled to be held from 6 <sup>th</sup> to 10 <sup>th</sup> February, 2023.
			Through Videoconferencing	10th January, 2024	To attend the 14th India-US Trade Policy Forum (TPF) Services Working Group meeting.
			Through Videoconferencing	6th February, 2024	To attend the Virtual Briefing Meeting of the Senior Officials of the Law Ministries (SOLMS) of Commonwealth Countries.
			Through Videoconferencing	6th March, 2024	To attend the BRICS International Investment Arbitration Center.
			Through Videoconferencing	11th to 26th March, 2024	To attend the PCA Case No. 2021-38 – 1. Maxis Communications Berhad 2. Global Communication Services Holdings Limited v. Republic of India.
			Zanzibar, Tanzania	4 <sup>th</sup> to 8 <sup>th</sup> March, 2024	To attend the Commonwealth Law Ministers Meeting (CLMM).

			Through Videoconferencing	18th July, 2024	To attend the 4th Meeting of the Task Force on the promotion of International Arbitration in the Commonwealth.
			Kuala Lumpur, Malaysia	19 <sup>th</sup> to 21 <sup>st</sup> August, 2025	To attend the ASEAN law forum.
			Cambodia	19 <sup>th</sup> to 20 <sup>th</sup> September, 2025	As a part of the members of a Two members Indian delegation comprising of Director (DEA) as the other member for attending India-Cambodia BIT negotiations for legal scrubbing of the concluded India-Cambodia BIT text in Cambodia.
29.	Sh. Raghvendra Singh Shrinet	Deputy Legal Adviser	Through Videoconferencing	22 <sup>nd</sup> to 26 <sup>th</sup> March, 2021	To attend the 73 <sup>rd</sup> Session of United Nations Commission on International Trade Law (UNCITRAL) Working Group-II (Dispute Settlement), virtually.
			Through Videoconferencing	27 <sup>th</sup> Sep to 1 <sup>st</sup> Oct, 2021	To attend the 74 <sup>th</sup> Session of United Nations Commission on International Trade Law (UNCITRAL) Working Group-II (Dispute Settlement), virtually.
30.	Sh. Arpit Anant Mishra	Deputy Legal Adviser	Balaclava, Mauritius	22 <sup>nd</sup> to 25 <sup>th</sup> November, 2022	To attend the Senior Officials & Commonwealth Law Ministers' Meeting (CLMM), 2022.
			Jerusalem, Israel	9 <sup>th</sup> to 11 <sup>th</sup> June, 2025	To attend the second round of India-Israel BIT negotiation.
31.	Dr. Amit Tyagi	Deputy Legal Adviser	Vienna, Austria	18 <sup>th</sup> to 22 <sup>nd</sup> September, 2023	To attend the 78 <sup>th</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL) scheduled to be held from 18 <sup>th</sup> to 22 <sup>nd</sup> September, 2023 in Vienna.
			Seychelles	24th to 28th November, 2025	To attend prosecutors' Network Forum, from 24th to 28th November, 2025, in Seychelles organized by the UNODC.
32.	Shri. Jaspal Singh Dhanju	Deputy Legal Adviser	Seychelles	24th to 28th November, 2025	To attend prosecutors' Network Forum, from 24th to 28th November, 2025, in Seychelles organized by the UNODC.
33.	Sh. Pradeep Kumar Gangwar	Deputy Legal Adviser	Vienna, Austria	19 <sup>th</sup> to 23 <sup>rd</sup> May, 2025	To attend the 34 <sup>th</sup> Session of Commission on Crime Prevention and Criminal Justice (CCPCJ).
34.	Shri Ravindra Kumar Choudhary	Deputy Legal Adviser	Mauritius	20 <sup>th</sup> to 24 <sup>th</sup> January, 2025	To attend the next round of UNDOC's Indian Ocean Forum on Maritime Crime – Prosecutor's Network Forum.
35.	Shri Surendra Kumar	Deputy Legal Adviser	Mauritius	20 <sup>th</sup> to 24 <sup>th</sup> January, 2025	To attend the next round of UNDOC's Indian Ocean Forum on Maritime Crime – Prosecutor's Network Forum.
36.	Ms. Savita Rani Singal	Deputy Legal Adviser	Sri Lanka	22 <sup>nd</sup> to 26 <sup>th</sup> September, 2025	To attend training on Drafting Mutual Legal Assistance (MLA) Requests in Maritime Criminal Matters organized by UNODC.
37.	Sh. Jay Prakash Dubey	Deputy Legal Adviser	New York, USA	3 <sup>rd</sup> to 7 <sup>th</sup> February, 2025	To attend the 81 <sup>st</sup> Session of Working Group-II (Dispute Settlement) of the United Nations Commission on International Trade Law (UNCITRAL).
38.	Sh. Manish Malhotra	Principal Private Secretary	Geneva, Switzerland	8 <sup>th</sup> to 11 <sup>th</sup> November, 2022	To attend the Forth Cycle of the Universal Periodic Review of India, 2022.

39.	Sh. K.M. Arya	Deputy Legal Adviser	Washington DC, USA	30 <sup>th</sup> April to 2 <sup>nd</sup> May, 2025	To be a part of the Indian Delegation led by Ms. Himani Pande, Additional Secretary, DPIT, Ministry of Commerce and Industry for engagement with the World bank B-Ready team.
40.	Ms. Champa Bisht	Assistant Legal Adviser	Sri Lanka	22 <sup>nd</sup> to 26 <sup>th</sup> September, 2025	To attend training on Drafting Mutual Legal Assistance (MLA) Requests in Maritime Criminal Matters organized by UNODC.
41.	Sh. Jagat Prakash	Assistant Legal Adviser	Oman	7 <sup>th</sup> to 9 <sup>th</sup> October, 2025	To be part of Indian Delegation comprising of Director (DEA) for India- Oman BIT negotiations in Oman.
42.	Sh. Manindra Choudhary	Assistant Legal Adviser	Riyadh, Saudi Arabia	1 <sup>st</sup> to 3 <sup>rd</sup> September, 2025	As part of the Indian delegation led by Ms. Reetu Jain, Economic Adviser, Department of Economic Affairs, Ministry of Finance, to attend the next round of India- Saudi Arabia BIT negotiations.
43.	Ms. Ameyavikrama Thanvi	Junior Advocate	Geneva, Switzerland	13 <sup>th</sup> to 16 <sup>th</sup> July, 2024	To attend the 4th Periodic review of the International Covenant on Civil and Political Rights (ICCPR).
44.	Sh. Atul Kumar Gupta	Deputy Law Officer	Kuala Lumpur, Malaysia	19 <sup>th</sup> to 21 <sup>st</sup> August, 2025	To attend the ASEAN law forum.

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